



THE HIGH COURT OF GUJARAT

NOTIFICATION

No.A.0705(II)/2026 [4]

[I]

Transfers and Postings

The Hon'ble Chief Justice and Hon'ble Judges of the High Court of Gujarat are pleased to pass the order of transfer & posting of following Judicial Officer working in the cadre of Senior Civil Judge, for effective and better administration of justice:

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
1	Mr. Tarun Mohandas Shrimali [GJ01306]	5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh	Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Keshod, District Junagadh



By order of the Hon'ble the Chief Justice and the
Hon'ble Judges of The High Court of Gujarat.

(Sanjay D. Suthar)
Registrar General

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:23/02/2026

Note:

The effective date of taking charge of the new assignment by the concerned Judicial Officer shall be **02/03/2026**.

No.A.0705(II)/2026 [4]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal District Judge of all the Districts of Gujarat.
5. The President, Industrial Court, Ahmedabad.
6. The Treasury Officer, Junagadh
7. The Judicial Officer concerned.
8. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

(Sanjay D. Suthar)
Registrar General

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:23/02/2026

Note:

As a green initiative, only one hard copy of this notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.